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No.C.18014/380/2023-FST/28
GOVERNMENT OF MIZORAM
ENVIRONMENT, FORESTS & CLIMATE CHANGE DEPARTMENT

Dated Aizawl, the 29th January, 2024

To,

The Consultant (Judicial),
National Green Tribunal,
Principal Bench, Faridkot House,
Copernicus Marg,
New Delhi - 110001
email: judicial.ngt@gov.in

Subj:- *Original Application No.693/2023 (In re:News item appearing in Deccan Herald dated 24.10.2023 titled "Pollution control boards are the weak link").*

Ref: *Email dt.16.12.2023.*

Sir,

With reference to your email cited above regarding Original Application No.693/2023 (In re:News item appearing in Deccan Herald dated 24.10.2023 titled "Pollution control boards are the weak link"), I am directed to send herewith requisite information in respect of Mizoram Pollution Control Board in pursuance of para 12 of the said Order.

Enclo : As stated

Yours faithfully,


(LALNEIHLIMI)

Deputy Secretary to the Govt. of Mizoram,
Environment, Forests & Climate Change Department.

Memo No.C.18014/380/2023-FST/28 : Dated Aizawl, the 29th January, 2024.
Copy to :-

The Member Secretary, Mizoram Pollution Control Board for information.


Deputy Secretary to the Govt. of Mizoram,
Environment, Forests & Climate Change Department.
email : efccsectt@gmail.com



MIZORAM POLLUTION CONTROL BOARD

No.H.88088/Poltn/50(107)/2023-MPCB/22-28

Dated Aizawl, the 23rd January, 2024

To,

The Deputy Secretary,
EF&CC Department,
Govt.of Mizoram

Subject: Notice in O.A No.693/2023

Reference: Y/L No. C.18014/380/2023-FST/20 dated 22.12.2023

Madam,

With reference to your letter No. and the subject cited above, please find enclosed herewith the requisite information pertaining to Mizoram Pollution Control Board for your kind information and further necessary action in the matter.

Yours faithfully,

Encl: As Above.

(C. LALDUHAWMA)
Member Secretary
Mizoram Pollution Control Board

Memo.No.H.88088/Poltn/50(107)/2023-MPCB/22-28 : Dated Aizawl, the 23rd January, 2024
Copy to: Shri. M.K. Choudhary, Regional Director, North East Regional Directorate, CPCB, Shillong
for kind information w.r.t his e-mail dated 28.11.2023.

(C. LALDUHAWMA)
Member Secretary
Mizoram Pollution Control Board

EF & CC Department
Receipt No. 2535
Date 25/01/24



**INFORMATIONS IN RESPECT OF MIZORAM POLLUTION CONTROL BOARD IN THE MATTER OF OA.693 / 2023-
POLLUTION CONTROL BOARDS ARE THE WEAK LINK**

I. STATUS OF MANPOWER OF MIZORAM POLLUTION CONTROL BOARD

<i>Classification</i>	<i>Name of post</i>	<i>Number of sanctioned post</i>	<i>Actual Post (filled up)</i>	<i>Vacant post</i>	<i>Additional Requirement</i>	<i>Ratio of Technical, Ministerial and administrative staff</i>	<i>Remark</i>					
1. Administrative Staff	Chairman	1	1	0	0		Additional requirement is based on the proposal for strengthening of manpower of Mizoram Pollution Control Board, submitted to the State Govt. vide letter No.A.11011/Est/30/16-MPCB dt 29.11.2019 following the decision of the 58 th Board Meeting MPCB held on 25.10.2019, and in compliance of the order of the Hon'ble National Green Tribunal dated w.e.f. in the matter of OA.No.804/2017:Rajiv Narayan & Anr. Vs.UoI &Ors directing that, The Chief Secretaries may look into the issue of Capacity building of the SPCBs/PCCs to deal with compliance of the Rules'.					
	Member Secretary	1	1	0	0							
	Administrative Officer	0	0	0	1							
	TOTAL	2	2	0	1							
2. Ministerial Staff	Accountant	0	0	0	1		Technical: Ministerial: Administrative ratio (Filled up) 8:8:2					
	Assistant	1	1	0	1							
	UDC	1	0	1	2							
	LDC	1	1	0	1							
	Driver	3	3	0	1							
	IV Grade	3	3	0	2							
TOTAL	9	8	1	8								
3. Technical Staff												
								Environmental Engineer	1	1	0	0
								Assistant Environmental Engineer	1	0	1	3
								Junior Scientific Assistant / TA	0	0	0	8
								Data Analyst	0	0	0	3
								TOTAL	2	1	1	14
								Scientist 'C	1	1	0	0

B. Scientific/Laboratory Staff	Scientist 'B'	1	0	1	3	However, the proposal is yet under consideration by the State Govt.
Senior Scientific Assistant	1	1	0	0	0	
Junior Scientific Assistant	1	0	1	0	4	
Junior Laboratory Assistant	2	2	0	0	3	
DEO	1	0	1	1	1	
Data analyst	0	0	0	0	1	
Field Assistants	2	2	0	0	3	
TOTAL	9	6	3	15		
C. Legal Section	Legal Officer	0	0	0	1	
D. I.T Section	System Administrator	0	0	0	1	
	IT Assistant	1	1	0	1	
	TOTAL	1	1	0	2	
	GRAND TOTAL	23	18	5	40	

II. STATUS OF LABORATORIES

A) **Staff Strength:** Sl.No. 3(B) of the table under Section I

B) **Critically Polluted Areas:** As of now, Mizoram has no critically polluted areas. However, the status of air quality all over the state has been regularly monitored with the 32 nos. of air quality monitoring stations established all over the state and one Continuous ambient air quality monitoring station (CAAQMS) at Aizawl following the CPCB's protocols of air quality monitoring.

C) **Status of Laboratory infrastructures:** Provided in the following table under Section II (C)

II (C): STATUS OF LABORATORY INFRASTRUCTURE & ADDITIONAL REQUIREMENT

Sl.No	Name of Instruments / Equipments	A. INFRASTRUCTURE				Additional Requirements		
		Instruments / Equipment's availability with numbers				Central Laboratory MPCB	Proposed Regional Laboratory at Lunglei	Proposed Regional Laboratory At Kolasib
		Existing Central Laboratory of MPCB	Proposed Regional Laboratory at Lunglei	Proposed Regional Laboratory at Kolasib				
1	Cold room for sample storage	No	No	No	1	1	1	
2	Constant Voltage Transformer	No	No	No	1	1	1	
3	Computer with Printer	Yes (5)	No	No	1	1	1	
4	Exhaust System	No	No	No	1	1	1	
5	Refrigerator, 300lts or above (frost free, CFC free)	Yes (3)	No	No	1	1	1	
6	Trolley for sample transportation	No	No	No	2	2	2	
7	Tool Kit (Electrical & Mechanical)	No	No	No	2	2	2	
8	Uninterrupted Power Supply	Yes (1)	No	No	1	1	1	
9	Working benches (top surface made of acid and alkali resistant materials)	No	No	No	4	4	4	
10	Digestion Chamber	Yes (1)	No	No	1	1	1	
11	Air conditioner (window type)	Yes (1)	No	No	1	1	1	
12	Breathing apparatus	No	No	No	2	2	2	
13	Face shield & helmet	No	No	No	2	2	2	
14	Gas mask	No	No	No	2	2	2	
B. EQUIPMENTS								
1	Aquarium for bio assay tests	No	No	No	4	4	4	
2	Autoclave	Yes (1)	No	No	1	1	1	
3	Bottom Sampler	No	No	No	1	1	1	
4	BOD Incubator	Yes (1)	No	No	1	1	1	
5	Chloroscope for residual chlorine	No	No	No	1	1	1	
6	Colony Counter (electronic)	No	No	No	1	1	1	
7	Current meter	Yes (1)	No	No	1	1	1	
8	Digester with condensers	No	No	No	1	1	1	
9	Electrometric titrator	No	No	No	1	1	1	
10	Filtration Assembly	No	No	No	1	1	1	

11	Flocculator (Jar testing apparatus)	No	No	No	1	1	1	1	1
12	Hot air Oven	Yes(1)	No	No	2	2	2	2	2
13	Incubators for bacteriological tests	Yes(1)	No	No	1	1	1	1	1
14	Laminar Flow (Inoculation chamber)	Yes(1)	No	No	1	1	1	1	1
15	Liquid Handling Systems (Dispensers)	No	No	No	4	4	4	4	4
16	Magnetic Stirrer with hot plate	Yes(2)	No	No	1	1	1	1	1
17	Mechanical Shaker	Yes(1)	No	No	1	1	1	1	1
18	Oil and Grease Sampler	No	No	No	1	1	1	1	1
19	Soxlet Extraction Assembly	No	No	No	1	1	1	1	1
20	Standard weights	No	No	No	1	1	1	1	1
21	TKN Analyser	Yes(1)	No	No	0	1	1	1	1
22	Vacuum pump	No	No	No	1	1	1	1	1
23	Water Purification System	Yes(1)	No	No	1	1	1	1	1

C. INSTRUMENTS

1	Alpha/Beta Radioactivity Counter	No	No	No	1	1	1	1	1
2	Atomic Absorption Spectrophotometer	Yes(1)	No	No	0	1	1	1	1
3	Conductivity meter	Yes(1)	No	No	1	1	1	1	1
4	Dissolved oxygen meter	No	No	No	1	1	1	1	1
5	Distillation Apparatus	No	No	No	1	1	1	1	1
6	Flame photometer	Yes(1)	No	No	1	1	1	1	1
7	Gas chromatograph with ECD, NPD, FID Detector	No	No	No	1	1	1	1	1
8	HPLC	No	No	No	1	1	1	1	1
9	Mercury Analyser Digital	No	No	No	1	1	1	1	1
10	pH meter	Yes(1)	No	No	1	1	1	1	1
11	Potable Analyser Kit (DO, Ph, Temperature, Conductivity)	Yes(1)	No	No	1	1	1	1	1
12	Specific Ion Meter (Microprocessor controlled)	No	No	No	1	1	1	1	1
13	Spectrophotometer (UV-Vis)	Yes(1)	No	No	1	1	1	1	1
14	Spectrophotometer (Visible)	Yes(1)	No	No	1	1	1	1	1
15	Total Organic Carbon Analyser	No	No	No	1	1	1	1	1
16	Toxic gas analyser	No	No	No	1	1	1	1	1
17	Turbidity meter	Yes(1)	No	No	1	1	1	1	1
18	Water bath (Thermostatic controlled)	Yes(1)	No	No	1	1	1	1	1
19	Bomb Calorimeter	Yes(1)	No	No	1	1	1	1	1
20	Elemental analyser	No	No	No	1	1	1	1	1
21	Flash point Apparatus	No	No	No	1	1	1	1	1

22	Karl Fisher moisture content meter	No	No	No	1	1	1	1
23	Rotary Evaporator	No	No	No	1	1	1	1
24	Toxicity characteristic leaching procedure (TCLP) Agitator	No	No	No	1	1	1	1
25	Analytical balance	Yes (2)	No	No	1	1	1	1
26	COD Digester with aluminium heating block system	Yes (1)	No	No	1	1	1	1
27	Heating mantle	Yes (1)	No	No	1	1	1	1
28	Hot plates (different sizes)	No	No	No	1	1	1	1
29	Muffle furnace	No	No	No	1	1	1	1
30	pH Meter with combined glass electrode	Yes (1)	No	No	2	2	2	2
31	Precision balance weighing up to 1mg	No	No	No	1	1	1	1
32	Stereo microscope	Yes (1)	No	No	1	1	1	1
D. EQUIPMENTS/INSTRUMENTS FOR AMBIENT AIR/EMISSIONS								
1	BTX analyser (PID/FID detector)	No	No	No	1	1	1	1
2	Canister	No	No	No	1	1	1	1
3	CO Analyser (NDIR)	No	No	No	1	1	1	1
4	Handy sampler for gaseous monitoring	No	No	No	1	1	1	1
5	Micro balance (readability 1µg)	Yes (1)	No	No	1	1	1	1
6	Ozone analyser (Ultraviolet)	No	No	No	1	1	1	1
7	PM 2.5 Sampler	Yes (4)	No	No	2	2	2	2
8	For establishing one continuous Air Monitoring Station at Aizawl city (SPM, NOx, SO2, Ozone, etc)	No	No	No	1	1	1	1
9	Detector tubes with pump	No	No	No	1	1	1	1
10	Exhaust CO/HC analyzer	No	No	No	1	1	1	1
11	Flue gas analyzer	No	No	No	1	1	1	1
12	Handy sampler for gaseous monitoring	No	No	No	1	1	1	1
13	High temperature probe for stack monitoring	No	No	No	1	1	1	1
14	Noise level meter	Yes (4)	No	No	2	2	2	2
15	RSPM sampler with flow controller / brush less motor + calibration kit	No	No	No	2	2	2	2
16	Smoke density meter	No	No	No	1	1	1	1
17	Stack monitoring kit	No	No	No	1	1	1	1
18	WS/WD monitor with data logger	Yes (1)	No	No	1	1	1	1

III. AVAILABILITY OF BUDGET, SOURCES AND EXPENDITURES FOR 2020-2021 and 2021-2022

1. GRAND-IN-AID FROM STATE GOVT.				
YEAR	HEAD	RECEIVED (Rs)	EXPENDITURE (Rs)	REMARK
2020-2021	Salary	14,231,567	1,44,15,780	GIA received for Salary components of 17 staff only
2021-2022	Salary	14,741,010	1,46,61,898	
2. CENTRAL SPONSORED SCHEME				
<i>The Environmental Information, Awareness, Capacity Building and Livelihood Programme (EIACP)</i>				
YEAR	Source	Received (Rs)	Expenditure (Rs)	REMARK
2020-2021	MoEF&CC	20,47,709	20,47,709	The funds are utilized as per the MoEF&CC guidelines and UC submitted every FY.
2021-2022		21,97,709	21,97,709	
<i>Environment Education Programme (EEP)</i>				
2020-2021	MoEF&CC	1,42,48,250	1,42,48,250	The funds are utilized as per the MoEF&CC guidelines and UC submitted every FY.
2021-2022		1,14,24,500	1,14,24,500	
<i>Abatement of Pollution under the scheme, 'Control of Pollution'</i>				
2020-2021	MoEF&CC	1,00,00,000	1,00,00,000	The funds are utilized as per the MoEF&CC guidelines and UC submitted every FY
2021-2022		2,45,20,000	24,47,050	
<i>National Ambient Air Quality Monitoring Programme (NAMP)</i>				
2020-2021	CPCB	69,60,000	81,86,598	1. NAMP & NWMP funds received on reimbursement basis from CPCB.
2021-2022		1,05,06,667	97,09,793	
<i>National Water Quality Monitoring Programme (NWMP)</i>				
2020-2021	CPCB	35,45,870	29,43,553	2. Funds utilized for salary component of staffs, operational, transportation and maintenance cost of equipments and laboratories.
2021-2022		27,63,450	14,13,555	
3. INCOME GENERATED BY THE BOARD				
2020-2021	Consent Fee	16,33,850	16,33,850	Out of the total Vehicular Emission Testing Fee certain amount are credited to the State as Notified by the State Government C.31018/5/2022-DTE(MVW) dated 7.12.2022. (Notification enclosed)
2021-2022		19,36,500	19,36,500	
2020-2021	Vehicular Emission	10,67,678	10,67,678	
2021-2022	Testing Fee	10,68,470	10,68,470	
2020-2021	Water Analysis Fee	NIL	NIL	
2021-2022		1,500	1,500	